IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 139
(IB)-950(PB)/2020

IN THE MATTER OF:

State Bank of India .... Applicant/petitioner
v.
Farah Khan .... Respondent

Order under Section 95 of Insolvency & Bankruptcy Code, 2016
Order delivered on 22.03.2021

Coram:
SHRI B.S.V. PRAKASH KUMAR
HON'BLE PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	Mr. Abhishek Anand, Adv & Kunal Godhwani, Adv for RP
For the respondent	Mr. Shreyan Das , Adv Arjun Syal and Annie Agrawal for the respondents

ORDER

List on 19.04.2021.

-Sd-

(B.S.V PRAKASH KUMAR)
PRESIDENT

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

22.03.2021
Aarti Makker